S U P R E M E   C O U R T   O F   I N D I A
RECORD OF PROCEEDINGS

<u>Civil Appeal No(s).5273/2008</u>

HONGKONG AND SHANGHAI BANKING CORP. LTD.   Appellant(s)

VERSUS

AWAZ & ORS.   Respondent(s)

(IA No. 1/2008 - EX-PARTE STAY, IA No. 4/2009 – MODIFICATION and
IA No. 3/2009 - STAY APPLICATION)

WITH

<u>C.A. No. 5294/2008 (XVII-A)</u>

(IA No. 6408/2020 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 6/2017 -
INTERVENTION APPLICATION and IA No. 5/2009 - MODIFICATION OF COURT
ORDER)

<u>C.A. No. 5627/2008 (XVII-A)</u>

(IA No. 2/2008 - STAY APPLICATION)

<u>C.A. No. 5278/2008 (XVII-A)</u>

(FOR STAY APPLICATION ON IA 4/2009, FOR   ON IA 70679/2008
FOR ON IA 8423/2009, FOR ON IA 34602/2009)

<u>C.A. No. 6679/2008 (XVII-A)</u>

Date : 20-12-2024 These matters were called on for pronouncement of
                  judgment today.

CORAM :   HON'BLE MS. JUSTICE BELA M. TRIVEDI
          HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Parties   Mr. Shankar Divate, AOR

                     Mr. Kishan Rawat, Adv.
                     Mr. Rajan Narain, AOR

                     Mr. Abhishek Manu Singhvi, Sr. Adv.
                     Mr. Chanchal Kumar Ganguli, AOR

                     Mr. Gagan Gupta, AOR

1

Mr. Ananta Prasad Mishra, AOR
Mr. Ateev Mathur, Adv.

Mr. Dhruv Mehta, Sr. Adv.
Ms. Bindi Girish Dave, AOR

Mr. Hitesh Kumar Sharma, Adv.
Mrs. Shiel Sethi, AOR

Mr. Shankar Divate, AOR
Mr. Manish K. Bishnoi, AOR

Mr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Chanchal Kumar Ganguli, AOR

Mr. H. S. Parihar, AOR
Mr. Kuldeep S. Parihar, Adv.

Mrs. Bina Gupta, AOR
Mr. S. S. Shroff, AOR
Mr. Gagan Gupta, AOR

Mr. Kishan Rawat, Adv.
Mr. Rajan Narain, AOR

Mr. Ananta Prasad Mishra, AOR
Mr. Ateev Mathur, Adv.

Mr. S. S. Shroff, AOR

Hon'ble Mr. Justice Satish Chandra Sharma pronounced the reportable judgment of the Bench comprising Hon'ble Ms. Justice Bela M. Trivedi and His Lordship.

The Appeals are allowed in terms of the signed reportable judgment.

Pending application(s), if any, shall stand disposed of.

  (RAVI ARORA)   (MAMTA RAWAT)
COURT MASTER (SH)   COURT MASTER (NSH)
        (signed Reportable Judgment is placed on the file)